

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 23/17, IA 24/17 IN TP 66/16	Hearing	397- 398	Pratap Reddy & 2 Ors. Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHAY JAIN 9036784829	RESPONDENTS 1-5	Ashay for HARAN AHALLI LAW PARTNERS
2.	GIRIDHAR SAI Sai Sujan Taty	petitioners	[Signature]
3.	Swarnap Reddy 9024415686	Party-in person & R2.	[Signature]

Counsel for petitioner is present. Counsel for respondents is present. IA 17/17 is taken up today. IA 30/16 is also taken up today. Heard the counsel for petitioner in IA 17/17. To hear the respondents' side, list it on 21.04.2017. IA 30/16 is taken up for hearing today. Heard the counsel for respondents in IA 30/16. To hear the counsel for petitioner in IA 30/16, list it on 21.04.2017. Counsel for R-2 filed a memo withdrawing vakalat for R-2. R-2 filed a memo stating that he will appear party in person.

List it on 21.04.2017.

MEMBER (J)

MEMBER (T)